# NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
# COURT III

17. C.P.(IB)-4417(MB)/2018

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **17.03.2021.**

NAME OF THE PARTIES: CBRE South Asia Pvt Ltd
V/s
Supreme Housing & Hospitality Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

Counsel for the applicant, Mr. Parish Shah and counsel for the respondent, Mr. Avinash R. Khanolkar are present through virtual hearing.

Counsel appearing for the respondent requested time for advancing arguments. List this matter on 27.04.2021 for respondent's arguments.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)